

53

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/351/ (IB)/2017
NAME OF THE PETITIONER(S) : FUJITEC INDIA LTD
NAME OF THE RESPONDENT(S) : MARG LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	A. NARAYANAN	Counsel for Petitioner	
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ORDER

Counsel for petitioner present. No representation on behalf of respondents. The Registry is directed to send fresh notice to the respondent. Counsel for petitioner is also directed to cause private notice on the respondents, send a copy to the petition alongwith the notice and file proof of sending and effecting service of notice by way of an affidavit by the next date of hearing. In the meantime, Counsel for petitioner is directed to file an affidavit and bank statement as per Sec.9 (3) (b) & (c) of IB Code, 2016 within 7 days. Put up on 25.07.2017 at 2.30 P.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)